

26/5/04
H. R. Tyagi

DB

A

Decided on 4/10/2001
OA 664/2001
(Gr. C, Code acc)

Sh. R. P. Singh, Mumbai

Sh. K. P. Pande, Adv.

VIS.

Mlo communications & Anr.

Per Tribunal

Fixed for AH
with MP No.
807/2001 For
Condonation
of delay on
4/10/2001.

H) 4-10-2001

Ld. Counsel, Shri K.P.
Pande is present for the Applicant
and is heard on the O.A. He
submits that he would like to
withdraw the O.A. and file
revised/better pleadings.

The O.A. is disposed of
as withdrawn with liberty provided
to the applicant to file a fresh O.A.
No costs.

Per
Per Dy. Registrar

B. N. Bahadur
(B.N. Bahadur)
MCA)

Subst
Phily
24/9/2001

Agm
(S.L. Jain)
M(J)

OS

Order/Judgement despatched
to Applicant respondent(s)
on 22/10/2001

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